

NOTICE

IT IS HEREBY NOTIFIED for the information of the advocates, litigants and parties appearing in person that, in view of the notification no. No. General (Admn.)/Judl.-2024 dated 18th April, 2024 of the Registrar General, High Court of Judicature at Bombay the day **05th October, 2024 (01st Saturday)** is declared as **Court working day**, for the High Court of Bombay at Goa, Porvorim. The Hon'ble High Court of Bombay at Goa will take up the Judicial Assignment on 05.10.2024 as follows:

I

The **Hon'ble Shri Justice M. S. Karnik** will sit singly and take up the extant judicial assignment pertaining to Single Bench.

II

The Special Division Bench comprising of the **Hon'ble Shri Justice Bharat P. Deshpande** and the **Hon'ble Shri Justice Valmiki Menezes** will take up the matter at 10.30 a.m, as per the board notified separately.

III

Soon after the Special Division Bench work is over, the **Hon'ble Shri Justice Bharat P. Deshpande** and the **Hon'ble Shri Justice Valmiki Menezes** will take up the extant judicial assignment pertaining to Single Bench.

High Court of Bombay at Goa,
Porvorim, Goa.

Date : 03rd October, 2024

Sd/-
(Ram S. Prabhu Dessai)
Registrar (Judicial)